

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP(IB) 317 /AHM/ 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.06.2020**

Name of the Company: Bharat Road Carrier Pvt Ltd
V/s
Rasna Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

**ORDER
(Through video conferencing)**

No one appears for the Operational Creditor.

Learned Counsel Ms. Aishwarya Reddy appears for the Corporate Debtor.

Pleadings are completed.

Matter stands adjourned for further hearing on 15.07.2020


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 15th day of June, 2020.


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**